

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(12) C.P.(IB)-1600/8&9/(MB)/2017

CORAM: Present : SHRI M.K.SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 16.07.2018.

NAME OF THE PARTIES: Techno Crafts Switchgears Pvt. Ltd.
V/s.
Danco Enterprises India Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8 & 9 of I & B Code, 2016

ORDER

1. The Learned Representatives from both the sides are present.
2. By consent the matter is adjourned to **30.08.2018**.

SD/-
M.K.SHRAWAT
Member (Judicial)

16.07.2018.
AAH/HHS/SURESH